<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 76 OF 2016 & IA NOS. 185 AND 186 OF 2016

Dated: 4th September, 2017

In the matter of :

Chhattisgarh State Power Trading C	Co. Ltd. Vs.	Appellant(s) Respondent(s)
Bharat Aluminium Co. Ltd. & Ors.		
Counsel for the Appellant(s)	:	Mr. Apoorv Kurup Mr. A.C.Boxipatro
Counsel for the Respondent(s)	:	Mr. Ravin Dubay for R.2
		Mr. Ravi Sharma for R.3

<u>ORDER</u>

Due to paucity of time the matter could not be taken up and is adjourned to <u>14.11.2017.</u>

COURT MASTER